

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO-221**  
ANSWERED ON 25/11/2024

**Closer/Merger of Schools**

221 Shri Hibi Eden:

Will the Minister of EDUCATION be pleased to state:

- (a) the list of the schools that have been closed or merged as part of the school rationalisation policy since 2020-21, year-wise and State-wise;
- (b) the total number of Government, Government-aided, and private schools in India since 2019-20, year-wise; and
- (c) whether the Government has undertaken or plans to undertake any evaluation of the impact of school closures or mergers in the past and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**  
**(SHRI JAYANT CHAUDHARY)**

(a): The Department of School Education and Literacy (DoSEL), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) system to record data on indicators of school education provided by all the States and Union Territories. As per UDISE+, State/UT-wise number of Government schools registered for the year 2020-21 and 2021-22 are at annexure-I.

(b): As per UDISE+, number of schools managed by Government, Government-aided, private Unaided and Other management during 2019-20 to 2021-22 are as under:

Year	Government schools	Government aided Schools	Private Unaided Schools	Other Schools
2019-20	1032570	84362	337499	53277
2020-21	1032049	84295	340753	52039
2021-22	1022386	82480	335844	48405

(c): Education is in the Concurrent list of the Constitution and the opening and rationalisation of schools are within the purview of respective State Government and UT Administration. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides children's access to elementary schools within the defined area or limits of neighbourhood. In pursuance to Section 6 of the RTE Act, all States have notified area or limits of their neighbourhood norms. Further, Section 8 of the RTE Act, 2009 also mandates that the appropriate government shall provide free and compulsory elementary education to every child and will ensure availability of neighbourhood schools.

\*\*\*\*\*

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 221 ANSWERED ON 25.11.2024 ASKED BY HONB'LE MP SHRI HIBI EDEN REGARDING 'CLOSER/MERGER OF SCHOOLS'

State/UT-wise number of Government Schools registered for the year 2020-21 and 2021-22

States/UTs	2020-21	2021-22
<b>India</b>	1032049	1022386
Andaman and Nicobar Islands	342	342
Andhra Pradesh	45145	45137
Arunachal Pradesh	3061	2985
Assam	46749	45490
Bihar	75555	75558
Chandigarh	121	123
Chhattisgarh	48619	48743
Dadra and Nagar Haveli and Daman and Diu	407	388
Delhi	2751	2762
Goa	821	814
Gujarat	34967	34699
Haryana	14563	14562
Himachal Pradesh	15391	15380
Jammu and Kashmir	23167	23173
Jharkhand	35888	35840
Karnataka	49791	49679
Kerala	5020	5010
Ladakh	915	838
Lakshadweep	45	38
Madhya Pradesh	99152	92695
Maharashtra	65734	65639
Manipur	2878	2889
Meghalaya	7795	7783
Mizoram	2558	2563
Nagaland	1975	1960
Odisha	50256	49072
Puducherry	422	422
Punjab	19330	19259
Rajasthan	68813	68948
Sikkim	851	864
Tamil Nadu	37589	37636
Telangana	30015	30023
Tripura	4265	4262
Uttar Pradesh	137068	137024
Uttarakhand	16651	16484
West Bengal	83379	83302